

companies for production of these items;

(d) whether Government propose to review the licences given to Multi-national companies for producing these items; and

(e) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (e). Companies having operations in more than one country, are generally known as multi-national corporations/companies (MNCs). A company incorporated in India having more than 40% equity is termed as a FERA company.

As per current policy guidelines, FERA companies are eligible to participate in core industries listed in Appendix I of the Industrial Policy Statement of 2nd February, 1973.

FERA companies are also permitted to participate in non-Appendix I industries with an export obligation of at least 60 per cent. However, this export obligation for non-Appendix I industries is 25% for locations in Category 'B' and 'C' Centrally notified backward districts and nil in Category 'A' backward districts. FERA companies can also be permitted to manufacture items reserved for small scale sector provided they undertake an export obligation of at least 75%.

At present, there is no proposal to modify the above guidelines.

[English]

Modernisation of Nagaland Pulp and Paper Company, Tuli, Nagaland

8676. SHRI SHIKIHO SEMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the modernisation programme of putting up gas bottles and other plant and equipment in the Nagaland Pulp and Paper Company at Tuli has been taken

up by the Hindustan Paper Corporation Ltd.;

(b) if so, when it will be completed; and

(c) what other measures Government propose to take to improve the performance of the Company?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). An integrated scheme at an estimated cost of Rs. 10.76 crores was drawn by the Hindustan Paper Corporation Ltd. envisaging installation of new gas fired boiler, conversion of one coal fired boiler and recovery boiler into a gas fired system and installation of certain other balancing equipment at the Nagaland Pulp and Paper Company; Tuli, Nagaland. However work could not progress due to non-availability of "Right of Use" for laying of gas pipeline from Galeki Oil Fields in Assam to the factory site at Tuli (Nagaland).

[Translation]

Nationalisation of Ashok Paper Mills

8677. SHRI BOGENDRA JHA: Will the Minister of INDUSTRY be pleased to refer to the reply given on 10 April, 1990 to Starred Question No. 400 regarding production in Jogikhopa unit of the Ashok Paper Mills Limited and state:

(a) whether the comments of the Government of Bihar on the observations/suggestions made by Government of India while conveying the President's Instructions on draft ordinance have been received;

(b) if so, the details thereof;

(c) whether any steps are contemplated by Government of India and Central Financial Institutions to make the Ashok Paper Mills viable;

(d) the steps being taken, towards na-

tionalisation of Ashok Paper Mills as per agreement between Governments of Bihar and Assam; and

(e) the difficulties in setting up pulp factory in Rameshwar Nagar?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

(c) Government of India have decided to provide a sum of Rs. 67.08 crores as outright grant to the Government of Assam for the revival of the Ashok Paper Mills

(d) Governments of Assam and Bihar had sent draft Ordinances for nationalising the two units of Ashok Paper Mills Limited located in their respective States for receiving President's instructions thereon, before promulgating the Ordinances. While the Government of Assam have since promulgated the Ordinance, certain observations/suggestions on behalf of the Government of India have been conveyed to Government of Bihar for their comments, which are awaited. Further steps to reopen the two units located in their respective States are to be taken by Governments of Assam and Bihar.

(e) Government have not received any fresh proposal for setting up pulp factory in Rameshwar Nagar after the original one was rejected in 1982.

Connecting of Metropolitan cities with Vayudoot Service

8678. **SHRI RAJVEER SINGH:** Will the Minister of CIVIL AVIATION be pleased to state the names of Metropolitan cities proposed to be connected with Vayudoot service in the near future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): Vayudoot services are available at all the four Metropolitan cities in the country. Due to the shortage of aircraft capacity and other resources, Vayudoot Limited is presently consolidating its operations rather than expanding the services.

Production of Coal From Singrauli Coal Mines

8679. **SHRI PHOOL CHAND VERMA:** Will the Minister of ENERGY be pleased to state:

(a) the annual production of coal from Singrauli coal mines;

(b) for how long coal-mining would be possible there;

(c) whether power plants in Madhya Pradesh will continue to get sufficient quantity of coal from these mines; and

(d) if so, for how long and the details in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). During 1989-90 coal production from the Singrauli Coalfield was 23.28 million tonnes and the target for 1990-91 is 26.50 million tonnes. Coal production from this Coalfield will increase to over 50 million tonnes per annum by turn of the century. Taking into account the gross coal reserve of over 9000- million tonnes indicated by Geological Survey of India, no difficulty is envisaged in continuing coal production for over 40 years for meeting the requirement of the pit head and other thermal power stations located in Madhya Pradesh, Uttar Pradesh and other States linked to this Coalfield.